

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):

(a) No, Sir. A waiting room for upper class passengers including ladies and adequate enquiry facilities already exist at Mehboobabad station.

(b) No.

(c) Does not arise.

Telephone Exchange at Byawar

1671. Shri Mate: Will the Minister of Transport and Communications be pleased to state:

(a) whether he had received any application from the public of Byawar, District Chhatarpur for a telephone exchange to be opened there; and

(b) if so, what action has been taken so far?

The Deputy Minister of Transport and Communications (Shri Bhagavati):

(a) and (b). There has been no demand for a Telephone exchange. Sanction has been issued for opening a Public Call Office. Extensions from the Public Call Office will be provided if any demands for telephone connections come up.

Medical College Warangal

1672. Shri E. Madhusudan Rao: Will the Minister of Health be pleased to state:

(a) whether the Regional Medical College at Warangal applied for any grant for the construction of a building for the college during 1961-62;

(b) if so, the total grant asked for by the college; and

(c) the total amount sanctioned by the Government during the same period?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) Yes.

(b) The Regional Medical Education Society, Warangal, had applied for a special grant of Rs. 15 lakhs for construction work, equipment, etc. for the

Medical College, Warangal, during 1961-62.

(c) The Government of India sanctioned an *ad hoc* grant of Rs. 5,00,000 to the institution during 1961-62.

Tirupathi Medical College

1673. Shri E. Madhusudan Rao: Will the Minister of Health be pleased to state:

(a) the total aid given to the Tirupathi Medical College, Tirupathi during the year 1961-62; and

(b) total aid asked for by the college during the same period?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) and

(b). According to the existing procedure for the release of Central assistance to the States, allotment of funds is not made scheme-wise but the amount is sanctioned only at the end of each financial year for broad groups or categories of schemes. Three-fourths of the total Central assistance allocated for a financial year is, however, released in lump sum ways and means advances to the State Governments in nine equal instalments during the course of the year. In view of this position, the question of sanctioning assistance for individual schemes does not arise.

Quarters for Railway Employees at Kazipet.

1674. Shri E. Madhusudan Rao: Will the Minister of Railways be pleased to state:

(a) the total number of quarters (of each type) built for the railway staff during the year 1961-62 at Kazipet station in Andhra Pradesh; and

(b) the total number of quarters (of each type) to be built during the year 1962-63 for same place?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) 24 Units Type I (Modified)